

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL: HYDERABAD BENCH
AT HYDERABAD

OA.507/97

dt.15-2-1999

Between

Kum. J. Aruma

: Applicant

and

Controller of Defence Accounts
Secunderabad
No.1, Staff Read
Secunderabad

: Respondents

Counsel for the applicant

: I. Vishnu Rao
Advocate

Counsel for the respondents

: V. Vinod Kumar
Addl.CGSC

Ceram

Hon. Mr. Justice D.H. Nasir, Vice Chairman

Hon. Mr. H. Rajendra prasad, Member (Admn.)

Order

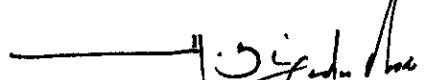
Oral order (per Hon. Mr. Justice D.H. Nasir, Vice Chairman)

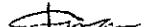
Heard learned counsel for both the parties.

1. This OA was filed for obtaining main relief to the effect that the respondents should be directed to follow the procedure for recruitment for the post of Auditors as followed by the Staff Selection Board and the law laid down by the Supreme Court.
2. The respondents have now filed an affidavit dated 5-2-1999 in which in paragraph-6 of which it is stated as under :

"In view of the above, the proposed selection process namely appointing the candidates through Employment Exchange was not at all commenced since Staff Selection Commission agreed to sponsor candidates which is the authorised channel for recruitment for the posts under Union of India. Consequently the entire list of candidates received from the Dist. Employment Officer, Chikkadpalli was returned vide letter dated 22-9-97 (Annex.R.III). Thus the alleged cause of action in the OA does not subsists and therefore the OA has to be closed."

3. In view of what is stated in the aforesaid affidavit it transpires that the OA does not require to be pursued any further.
4. Hence, the OA is closed accordingly with no order as to costs.


(H. Rajendra Prasad)
Member(Admn.)


(D.H. Nasir)
Vice Chairman

Dated : 15 February, 99
Dictated in Open Court

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2. HHRP M(A)
3. HDSOP M(J)
4. D.R.(A)
5. SPARE

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Approved by

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH: HYDERABAD.

THE HON'BLE MR. JUSTICE D. H. NASIR:
VICE - CHAIRMAN

THE HON'BLE H. RAJENDRA PRASAD
MEMBER (A)

THE HON'BLE R. RANGARAJAN
MEMBER (A)

THE HON'BLE MR. B. S. JAI PARAMESHWAR:
MEMBER (J)

DATED: 15/2/99

ORDER/JUDGMENT

M.A./R.A/C.P.NO.

IN

C.A.NO: 507/97

ADMITTED AND INTERIM DIRECTIONS
ISSUED.

ALLOWED

OR AS closed

DISPOSED OF WITH DIRECTIONS

DISMISSED

DISMISSED AS WITHDRAWN

ORDERED/REJECTED

NO ORDER AS TO COSTS

6 copies

फेन्ड्रोय प्रशासनिक अधिकारण
Central Administrative Tribunal
प्रेषण / DESPATCH

22 FEB 1999

HYDERABAD BENCH